

F. No. J-11013/4/2017-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi
Dated the 20th November, 2017

Office Memorandum

Subject: Terms and Conditions contained in Department's OM No. 26(1)/1999 dated 24.09.1999 governing the engagement of various categories of Panel Counsels for Union of India for various High Courts in the country (excluding High Court of Delhi, Bombay, Calcutta and Karnataka) -- amendment of clause XI relating to out of pocket expenses.

1. The undersigned is directed to convey the approval of the Competent Authority to revise the provisions of advance, as prescribed under clause XI i.e. "Out of Pocket Expenses" of the Revised Scheme containing terms and conditions for the engagement of various categories of Panel Counsels for Union of India for various High Courts in the country (excluding the High Court of Delhi, Bombay, Calcutta and Karnataka) contained in this Department's OM No. 26(1)/1999 dated 24.09.1999, from **Rs. 300/- to Rs. 3,000/-**. The aforesaid clause XI stands amended accordingly.
2. This issues with the approval of Hon'ble MLJ.



(R.K. Srivastava)
Deputy Legal Advisor
Tel No. 23387543

Copy to,

1. The PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretaries/PS to all JS&LA of Main Secretariat.
2. The In-charge Litigation (High Court) Section, CAT (PB) New Delhi, Lower Court Section.
3. The In-charge, Branch Secretariats Bengaluru, Mumbai, Kolkata and Chennai.
4. The Additional Solicitors General of Rajasthan, Allahabad, Punjab & Haryana, Patna High Courts & Sourthern Zone.
5. The Assistant Solicitors General of All High Courts other than Rajasthan, Allahabad, Punjab & Haryana and Patna.
6. All the Sr. Central Govt. Standing Counsel for CAT Benches/AFT Benches except in the state of Maharashtra, Kolkata, Karnataka & Tamil Nadu.
7. All the Standing Govt. Counsel in various District & Subordinate Courts in the country.
8. To upload on official website of this Department i. e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Circulars pertaining to litigation' for the information of all concerned.
9. The Hindi Section for issue of translated version of this OM to all concerned.
10. Guard File with 5 spare copies.
11. Office copy.



(D. Srinivas)

Section Officer (Judicial Section)